

**THE DEPUTY PRIME MINISTER
AND MINISTER OF FINANCE
(SHRI MORARJI R. DESAI) :**

(Rs. crores)

	Outstandings at the end of		Increase in 1967
	1966	1967	
(a) Deposits and other accounts.	875.98	958.92	82.94
(b) Advances to—			
(i) public sector	95.33	109.24	13.91
(ii) private sec- tor	445.35	486.26	40.91
(c) Advances for agricultural pur- poses	21.76	29.76	8.00

**CENTRAL GRANT FOR THE SURVEY OF
TRIBAL AREAS IN ANDHRA PRADESH**

**1100. SHRI SANDA NARAYA-
NAPPA :** Will the Minister of SOCIAL
WELFARE be pleased to state :

(a) whether it is a fact that the Andhra Pradesh Government had recently approached the Government of India for a grant to conduct a survey of the tribal areas in Andhra Pradesh ; and

(b) if so, what are the details there-
of ; and what action has been taken
by Government thereon ?

**THE DEPUTY MINISTER IN THE
DEPARTMENT OF SOCIAL WEL-
FARE AND IN THE MINISTRY OF
PETROLEUM AND CHEMICALS
(SHRI J. B. MUTHYAL RAO) :** (a)
No, Sir. The State Government already
has a Research Institute equipped for
the purpose.

(b) Does not arise.

SOMASILA PROJECT

**1101. SHRI SANDA NARAYAN-
APPA :** Will the Minister of IRRIGA-
TION AND POWER be pleased to
state :

(a) whether Government have
received the detailed plans and esti-
mates for the Somasila Project in
Nellore District of Andhra Pradesh :

(b) if so, the time when these were
received and the total amount of money
required for the project ;

(c) whether Government have
accorded sanction therefor ; and

(d) if not, the reasons therefor ?

**THE DEPUTY MINISTER IN THE
MINISTRY OF IRRIGATION AND
POWER (PROF. SIDDHESHWAR
PRASAD) :** (a) to (d) A project
report of the Somasila Project was
received in the Central Water and
Power Commission in 1965. The esti-
mated cost of the project was given as
Rs. 17 crores.

The project was examined by the
Central Water and Power Commission
and their comments on the hydrologi-
cal aspects were sent to the State Gov-
ernment. The State Government
informed the Commission that the
project was being revised. The revised
project report is awaited.

**BLACK-MARKETING BY INDIAN OIL
AGENT IN MADHYA PRADESH**

1102. SHRI NIRANJAN SINGH :
Will the Minister of PETROLEUM
AND CHEMICALS be pleased to
state :

(a) the number of cases of black-
marketing that have been reported
against M/s. Sonilal Fakir Chanda of
Gote Goare, Narisinghpur district,
Madhya Pradesh, an agent of the
Indian Oil Limited, from January,
1968 to June 1968 and the results
thereof ; and

(b) whether it is also a fact that the
Indian Oil authorities at Indore were
also informed about this case of black-
marketing ?

**THE MINISTER OF STATE IN
THE MINISTRY OF PETROLEUM
AND CHEMICALS AND OF SOCIAL
WELFARE (SHRI K. RAGHU-
RAMAIAH) :** (a) and (b) The infor-
mation is being collected and will be
laid on the Table of the House.

**EXPANSION OF PRIVATE REFINERIES
WITHOUT PERMISSION**

**1103. DR. (MRS.) MANGLA-
DEVI TALWAR :** Will the Minister
of PETROLEUM AND CHEMICALS
be pleased to state :

(a) whether it is a fact that some
private refineries have expanded their